

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 14

IA No. 2171/23
And
CP(IB) No. 203/Chd/Chd/2021
Under Section 9, IBC 2016
R 11 NCLT

In the matter of:

Preet Mohinder Kohli

...Petitioner-Operational Creditor

Vs

Harbir Automobile Pvt. Ltd.

...Respondent-Corporate Debtor

Present: Ms. Niharika Sonal Advocate for the Petitioner-Financial Creditor in main CP and respondent in IA No.2171/2023.
Mr. Akshay Bhan, Senior Advocate with Mr. Amandeep Singh Talwar Advocate for the Respondent-Corporate Debtor in main CP and applicant in IA No.2171/2023.

IA No. 2171/23

Reply has been filed vide diary No.03065/1 dated 06.10.2023. The same is taken on record. List the matter for arguments on 09.11.2023.

CP(IB) No. 203/Chd/Chd/2021

List the matter for arguments on 09.11.2023.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

October 27, 2023
Mukta